

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.11.2018

ORDER NO. 247 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **237 of 2018 for CESTAT, New Delhi** constituting Single Member Bench as follows:

On 22.11.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) will hear the following part-heard matter:-

E/941/2011-SM.

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar